OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs); DELHI.

CORRIGENDUM

In partial modification of Order No.92289-92339/Admn-II/PF-SJA-JA-JJA/Ret./2025 dated 24.11.2025, the entries related to 'Date of Birth (DOB)' and 'Date of Retirement (DOR)' at Sl. No.13 in respect of Sh. Vinod Kumar shall be read as under:

Sl. No.	Name of the Official	Father's Name	EC	Design.	DOB	DOR
13.	Vinod Kumar	Yudhister Lal	67802210	SJA	08.12.1966	31.12.2026

Save for the correction noted herein, the rest of the order dated 24.11.2025 stands

as originally issued.

(Virender Kumar Bansal)

Principal District & Sessions Judge

(HQs)

Tis Hazari Courts, Delhi.

No.____/Admn-II/PF-SJA&JA/Ret./2025

Delhi, Dated the 2 DEC 2025

Copy forwarded for information and necessary action to:

- 1. O/o all the Principal District & Sessions Judges, Delhi/ New Delhi.
- 2. All the DDOs, Accounts Branches, Delhi / New Delhi.
- 3. The Litigation & Vigilance Branches, all Districts, Delhi/New Delhi.

4. For uploading on LAYERS.

5. For uploading on website.

(Dr. Suman Mahajan)

Administrative Officer (Judicial)

Administration Branch – II (HQs)

Tis Hazari Courts, Delhi.